ग ४म वर्ष ं श्री रेवती कान्त सिंही लगेगा, मै समझुंगा कि यह सारा समय बर-बाद चला गया । इस लिए इन परिस्थि-तियो में, इन सारी चीजों को देखते हुए 'राईट पर्सपिक्टव' में इस चीज को सोचना पडेगा और इस समस्या का समाधान बोर्ड

बनाने से नहीं होगा। इस लिए में इस

प्रस्ताव का विरोध करता हूं।

5 P.M. RE ALLOCA-ANNOUNCEMENT TIME TION FOR GOV-**OF LEGISLATIVE** AND **ERNMENT** OTHER BUSINESS

DEPUTY CHAIRMAN: I THE have to inform Members that the Business Advisory Committee at its meeting held this afternoon recommended allocation of time for Government legislative and other business lows:—

Business

Time allotted

Dusiness	Time anotted
 Further consideration and passing of the Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill, 1967. 	2 hours (in addition to the time already taken).
2. Discussion on the activities of CIA in the country and internal security of the country on motions to be moved by Shri Bhupesh Gupta and Shri H. C. Mathur, respectively.	1 day
3. Discussion on the statement made by the Prime Minister on the Fourth Five Year Plan.	1 day
4. The Haryana State Legislature (Delegation of Powers) Bill, 1967	2 hours
5. The Essential Commodities (Second Amendment) Bill, 1967 .	2 hours
6. The Indian Tariff (Amendment) Bill, 1967	1 hour
. 7. Supplementary Demands for Grants (General) for 1967-68	
8. Demands for Excess Grants (General) for 1964-65	
9. Supplementary Demands for Grants (Railways) for 1967-68 .	1 day
10. Supplementary Demands for Grants (Manipur) for 1967-68 .	
11. Official Languages (Ameridment) Bill, 1967 and Resolution on Official Languages.	2 days
12. The Unlawful Activities (Prevention) Bill, 1967.	1 day
Private Members' Bills	
1. The Indian Penal Code (Amendment) Bill, 1963—Further discussion (Diwan Chaman Lall).	1 hour
 The Delhi Rent Control (Amendment) Bill, 1964—For reference to Joint Committee (Shri M. P. Bhargava). 	1 hour
3. The Constitution (Amendment) Bill, 1964 (to amend article 291) (Shri Bhupesh Gupta.)	1 hour

The Committee also recommended that, in order to be able to complete the business, the House would curtail the lunch-hour and sit beyond 5 P.M.

as and when necessary. The Committee further recommended that the House may also sit on Saturday, December 23, 1967.